

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF BELGIUM ALUMINIUM &
GLASS INDUSTRIES PRIVATE LIMITED**

Sr. No.	Particulars	Details
1.	Name of Corporate Debtor	Belgium Aluminium & Glass Industries Private Limited
2.	Date of Incorporation of Corporate Debtor	July 19, 2007
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27203MH2007PTC172488
5.	Address of the registered office and principal office (if any) of the Corporate Debtor	402, Fourth Floor, Baba House, Mathuradas Vasanji Road, Opp. Cinemax Cinema, Andheri (East), Mumbai – 400093
6.	Date of closure of Insolvency Resolution Process	December 23, 2021
7.	Liquidation commencement date of Corporate Debtor	December 24, 2021 (Order received on December 28, 2021)
8.	Name and Registration number of the Insolvency Professional acting as liquidator	Name: Mr. Kamal Kishor Gurnani Registration No: IBBI/IPA-001/IP/P-01463/2018-2019/12338
9.	Address and E-mail of the Liquidator, as registered with the Board	Address: Flat No. 1301, Building No. 23E, Palazzio CHS Ltd., Mahada Housing Society, Powai, Mumbai-400076 Email Id: kamalgurnaniip@gmail.com
10.	Address and E-mail to be used for correspondence with the Liquidator	Address: 702, Janki Centre, Dattaji Salvi Road, Off Veera Desai Road, Andheri West, Mumbai - 400053 Email Id: liq.belgiumglass@rirp.co.in
11.	Last date for submission of claims	January 27, 2022

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of Belgium Aluminium & Glass Industries Private Limited on December 24, 2021. However, the Copy of the order dated December 24, 2021 was received on December 28, 2021.

The stakeholders of Belgium Aluminium & Glass Industries Private Limited are hereby called upon to submit their claims with proof on or before January 27, 2022 to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: December 31, 2021

Place: Mumbai



Kamal Kishor Gurnani



Kamal Kishor Gurnani

Liquidator of Belgium Aluminium & Glass Industries Private Limited

Reg No.: IBBI/PA-001/IP/P-01463/2018-2019 /12338